

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/194/2016 NAME OF THE PETITIONER(S) : A. Prakash NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **SIGNATURE DESIGNATION** REPRESENTATION BY WHOM 1) Kannan P.T For HIS. FOX Mandal & Associates Advocate for Respondent No. 284. Par CIBI VISHNU Kinn. ANIANID LOUNISEL FOR PETZTZONIEP POR C. RAM ASAM)

**ORDER** 

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on **08.02.2018 at 10.30 A.M.** 

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)